

Court-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P. No. 82 /2017
CP-893/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March, 2017, 10.30 A.M

Name of the Company		Diabari Tea Company Ltd.	
Under Section		433,434	Winding up
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

M. Madan Sudan Sarkar. K. N. Chaudhary. R. Saha.
Advocate.
Mrs. Ritupama Saha.
Advocate.

ORDER

Ld. Counsels for the petitioner is present.

Petitioner has not filed 2 additional copies of the petition.

Petitioner is directed to file 2 additional copies of the petition within
7 days.

List the matter on 12/04/2017 for admission.

Sd/-
(S. Vijayaraghavan)
Member (T)

Sd/-
(Vijai Pratap Singh)
Member (J)